

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4871
ANSWERED ON:26.04.2010
CONSTRUCTION OF ADARSH TALAB UNDER MGNREGS
Patel Shri R.K. Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government provides funds to the States for construction of Adarsh Talabs under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the amount provided for the purpose so far, State-wise;
- (c) whether Adarsh Talab Yojana has not achieved the desired success and the said funds have been misutilised in the country especially Uttar Pradesh;
- (d) if so, the details thereof and the action taken by the Government against the persons who have misutilized these funds; and
- (e) the steps to be taken by the Government to check such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Activities which can be taken up under Mahatma Gandhi NREGA have been stipulated in para 1 of Schedule-I of the Act. Construction of Adarsh Talabs has not been included in the list of activities to be taken up under the Act.
- (c)to(e): In accordance with an amendment dated 6.3.2007 made in Schedule-I of the Act, the Schemes notified under Section 4 of the Act by all States shall be called `National Rural Employment Guarantee Schemes` followed by the name of the relevant State. No scheme titled `Adarsh Talab Yojana` under Mahatma Gandhi NREGA has been brought to the notice of Ministry of Rural Development.